CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

COIMBATORE FLAVORS AND FRAGRANCES LIMITED

Registered Office: 6 SRB Ponnuswamy Nagar, Saibaba Colony, Coimbatore 641 011
Telefax No.: (0422) 4386483, Email: cffl@gmail.com,

This Corrigendum to the Detailed Public Statement ("Corrigendum to DPS') is being issued by Vivro Financial Services Pvt. Ltd. (the "Manager to the Offer') on behalf of Mr. P.B Krishna Prasad (the "Acquirer") in respect of the Open Offer to the equity shareholders of Coimbatore Flavors and Fragrances Limited (the "Target Company" or "CFFL") in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("Regulations") and subsequent amendments thereto to amend and supplement DPS and is in continuation of and should be read in conjunction with the Detailed Public Statement ("DPS") issued on December 7, 2012

The shareholders of the Target Company are requested to kindly note the following information related to the Offer:

The Revised schedule of Activities pertaining to the Open Offer is set forth below:

ACTIVITY	Original		Revised	
	DATE	DAY	DATE	DAY
Public Announcement (PA) Date	November 30, 2012	Friday	November 30, 2012	Friday
Detailed Public Statement (DPS) Date	December 07, 2012	Friday	December 07, 2012	Friday
Last Date for a Competing Offer	December 31, 2012	Monday	December 31, 2012	Monday
Filling of Draft Letter of Offer with SEBI along with soft copies of Short PA and detailed PA	December 14, 2012	Friday	December 14, 2012	Friday
Receipt of comments from SEBI on Draft Letter of Offer	January 07, 2013	Monday	January 25, 2013	Friday
Identified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	January 09, 2013	Wednesday	January 29, 2013	Tuesday
Date by which Letter of Offer to be Dispatched to the Shareholders	January 17, 2013	Thursday	February 05, 2013	Tuesday
Last date for Revising the Offer Price / Number of Equity Shares	January 18, 2013	Friday	February 6, 2013	Wednesday
Last Date by which Board of Target Company shall give its recommendations	January 21, 2013	Monday	February 7, 2013	Thursday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company	January 23, 2013	Wednesday	February 11, 2013	Monday
Date of Commencement of Tendering Period (Offer Opening Date)	January 24, 2013	Thursday	February 12, 2013	Tuesday
Date of Expiry of Tendering Period (Offer Closing Date)	February 07, 2013	Thursday	February 25, 2013	Monday
Date by which all requirements including payment of consideration would be completed	February 21, 2013	Thursday	March 11, 2013	Monday

The Acquirer accepts full responsibility for the information contained in this Corrigendum to DPS and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum to DPS will be available at SEBI website at http://www.sebi.gov.in.

Issued on behalf of the Acquirer by Manager to the Offer

VIVRO

Vivro Financial Services Pvt. Ltd.
SEBI registration No.INM000010122
"Manu Mansion" 16/18, Shahid Bhagatsingh Road, Opp. Old Customs House, Fort, Mumbai-400 023
Tel.: 022 – 22657364, 3240 5762 Fax: 022 – 22658406 Email: investors@vivro.net
Website: www.vivro.net
Contact Person: Mr. Jayesh Vithlani/ Ms. Shashi Singhvi

Date: 8-02-2013
Place: Coimbatore

Mr. P.B Krishna Prasad
(Acquirer)